

**HIGH COURT OF SIKKIM**  
**AT GANGTOK**

No.2978/JUDL./HCS

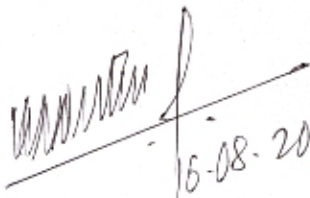
Dated: 16<sup>th</sup> August 2021

**NOTICE**

It has been noticed by Hon'ble the Chief Justice that certain Advocates are appearing before the Hon'ble High Court of Sikkim without wearing the Advocates' gown as prescribed under Rule 13 of the High Court of Sikkim (Conditions of Practice) Rules, 2006 and under Chapter IV of Part VI of the Bar Council of India Rules, 1975.

It is requested that the learned members of the Bar shall strictly observe the dress code prescribed for the Advocates, at all times while appearing before the Hon'ble High Court of Sikkim, including appearance through video-conferencing/virtual mode.



  
16-08-2021

(K.W. Bhutia)  
**REGISTRAR GENERAL**